

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P.(IB)145/(MB)/2019

CORAM:

SHRI V. P. SINGH  
MEMBER (J)  
SHRI RAJESH SHARMA  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 5.9.2019

NAME OF THE PARTIES: Corporation Bank  
V/s  
Aditya Polymers & Chemicals (India) Pvt Ltd

Section 7 of the Insolvency and Bankruptcy Code, 2016.

**ORDER**

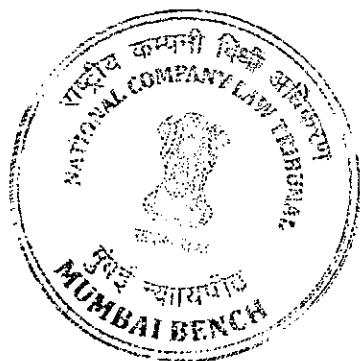
102. **C.P. (IB)-1264/(MB)/2019**

Heard the argument of the Ld. Counsel for the parties. the petition is admitted. Ms Purnima Dhiraj Shetty, having Reg. No. IBBI/IPA-002/IP-N00394/2017-18/11197 is appointed as IRP.

Detailed judgment later on.

Sd/-  
RAJESH SHARMA  
Member (Technical)

Sd/-  
V. P. SINGH  
Member (Judicial)



**Certified True Copy**  
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On 30/9/19

*[Signature]*  
Assistant Registrar  
National Company Law Tribunal Mumbai Bench